

BENCH-I

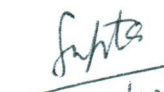

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.82KB//2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Bomkesh Sett & Ors. -Versus- Sadhu Charan Sett (Grocery) Pvt. Ltd.& Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1.	Mr. Amiruddhe Roy, Advocate	Respondents no- 2 & 3	 10/10/17
2.	S. M. Gupta, FCS		
1.	Mr. Siddhartha Banerjee	Petitioner	 10/10/17

ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the Respondent Nos. 2 and 3 are present.

List on 28-11-2017 for argument.


(Jinan KR)
Member(J)


(Vijai Pratap Singh)
Member(J)